

National Company Law Tribunal



Allahabad Bench

CP NO. 36/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Bridge E - Solutions Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	ADITYA SINGH	ADV.	PETITIONER	
2.	Shahid Kazmi	Adv.	Respondent	

CP No. 36/ND/2015

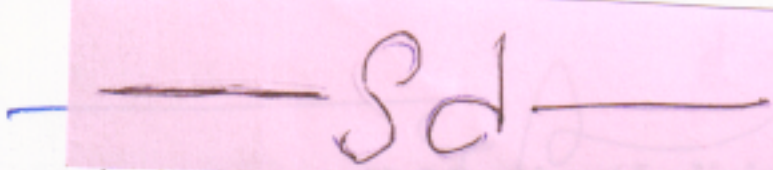
Shri R.K.Singh, advocate for the petitioner. Shri Shahid Kazmi proxy for the respondent. Additional documents are filed by the petitioner. The respondent is equally at liberty to file documents, in rebuttal, if any.

Hence, further opportunity is granted for filing such document within two weeks and to serve an advance copy thereof to the petitioner.

The matter be listed on 8th December, 2017.

Date: 10/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member (Judicial)